

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.28194/2019

(Arising out of impugned final judgment and order dated 15-11-2018 in WPS No.714/2018 passed by the High Court Of Chhatisgarh At Bilaspur)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

BHASKAR GUHA

Respondent(s)

(IA No.131843/2019 - FOR CONDONATION OF DELAY IN FILING)

Date : 04-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Sanjay Jain, ASG
Mr. R. Balasubramanian, Sr. Adv.
Mr. S.K. Tyagi, Adv.
Mr. Deepak Goel, Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 13.01.2020.

(MUKESH NASA)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER